



**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA**

No. O.A. 350/00492/2018

Date of order: 4.7.2018

M.A. 350/00976/2018

(Diary No. 4/2017 [M.A.])

(Diary No. 5/2017 [O.A.])

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Shri Sujit Chandra Mandal,  
Son of Sri Sirish Chandra Mandal,  
Aged about 51 years,  
Working for gain as Sub-Area Organiser in the  
Office of the Area Organiser,  
Sashastra Seema Bal (SSB) Balarampur  
(Uttar Pradesh),  
Ministry of Home Affairs,  
Govt. of India (Camp at SSB Academy, Srinagar),  
Pin – 246 174; at present residing at Balarampur  
(Near Modern Public School), Post Office &  
Police Station – Balarampur, District – Balarampur,  
Uttar Pradesh, Pin – 271 201 and permanently  
Residing at Basera Apartment, Medical More,  
P.O. – Kadamtal, P.S. Matigara,  
District – Darjeeling, West Bengal,  
Pin – 734 011.

.. Applicant

**VERSUS –**

1. Union of India,  
Through the Secretary,  
Ministry of Home Affairs,  
(Police-II Division), North Block,  
New Delhi – 110 001.
2. The Secretary,  
Ministry of Home Affairs (Police-II Divn.),  
Govt. of India, North Block,  
New Delhi – 110 001.
3. The Director General,  
Office of the Directorate General,  
Ministry of Home Affairs, SSB, Govt. of India,  
East Block – V, R.K. Puram,

3. Since the penalty order has been issued in the name and by the order of the President, the appeal preferred by the applicant has been rightly turned down, since Rule 22 of the CCS (CCA) Rules says that in regard to orders passed by the President, no appeal lies.

4. Hence, the O.A. and M.A. are both dismissed. No costs.

(Nandita Chatterjee)  
Administrative Member

(Bidisha Banerjee)  
Judicial Member

SP

New Delhi – 110 066.

4. The Inspector General,  
FTR Hqrs., SSB, Lucknow, U.P.,  
Govt of India, Pin –
5. The Director,  
SSB Academy,  
Srinagar, District Pouri (Garhwal),  
Pin – 246 174.
6. The Asstt. Director (Pers-I),  
Office of the Directorate General,  
SSB, Ministry of Home Affairs,  
Govt. of India, East Block – V,  
R.K. Puram,  
New Delhi – 110 066.
7. The Under Secretary (S.I.),  
Union Public Service Commission,  
(UPSC), Dholpur House,  
Shahjahan Road,  
New Delhi – 110 069.
8. Shri S.K. Sarangi,  
Area Organiser,  
Officer of the Inspector General,  
FTR Hqrs. SSB, Siliguri (Ranidanga) &  
Enquiry Officer, P.O. Sushrutanagar,  
District – Darjeeling,  
West Bengal – 734 012

.. Respondents

For the Applicant : Mr. S. Chakraborty, Counsel

For the Respondents : Mr. S. Paul, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Ld. Counsel for both sides are present.

2. Registry is directed to give an O.A. & M.A. number to the matter.